

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3256  
TO BE ANSWERED ON 10.08.2015**

**JOINT VENTURES IN RAILWAYS**

**†3256. SHRIMATI RANJANBEN BHATT:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways proposes to set up joint ventures in cooperation with the State Government for implementation of railway projects;**
- (b) if so, whether the Government has taken any steps in this regard so far;**
- (c) if so, the details thereof and if not, the reasons therefor;**
- (d) whether such joint venture is proposed to be setup in the State of Gujarat; and**
- (e) if so, the time by which it is likely to be implemented?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 3256 BY SHRIMATI RANJANBEN BHATT TO BE ANSWERED ON 10.08.2015 REGARDING JOINT VENTURES IN RAILWAYS**

**(a) to (e): Yes, Madam. To expedite completion of projects, Ministry of Railways has approached all State Governments to form Special Purpose Vehicles (SPV) jointly with Ministry of Railways to undertake mutually identified rail infrastructure projects for project development, resources mobilization and monitoring. 17 State Governments have consented to form the SPVs including the State Government of Gujarat. Possibility of participation of industry in project specific SPVs can also be considered depending on their willingness. A draft Cabinet Note in this regard has been prepared and circulated to the concerned Ministries of Central Government. Joint Ventures with State Governments can be implemented after the requisite approval of the Cabinet.**

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